

**R.O.C.Nos.7 & 9/2014/Con.B1**  
**& Spl.Cell/B2**

**DISTRICT JUDGE,**  
**PROMOTION,**  
**TRANSFER & POSTING**

**NOTIFICATION No. 200 / 2014**

Ms. J.Flora, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry, who has been promoted as District Judge (Entry Level), on ad-hoc basis in the Tamil Nadu State Judicial Service under 65% quota vide G.O.(D) No.428, Public (Special.A) Department, dated 07.11.2014 and repatriated to her parent service viz., Tamil Nadu State Judicial Service vide Order No.2754/2014/LD, Law Department, Government of Puducherry, dated 11.12.2014 is posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi in the existing vacancy.

The original seniority of Ms. J.Flora is restored in the cadre of District Judge(Entry Level) by placing above Thiru K.Guruvaiah, who has been promoted as District Judge (Entry Level) on ad-hoc basis vide G.O.(D) No.271, Public (Special-A) Department, dated 18.07.2014.

HIGH COURT, MADRAS.  
DATED: 17.12.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL

**O.C.Nos.7 & 9/2014/Con.B1**  
**& Spl.Cell/B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Ms. J.Flora, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry – Promoted to the cadre of District Judge (Entry Level) on ad-hoc basis and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 200 / 2014, dated : 17.12.2014.

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Ms. J.Flora, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal Sub Judge, Pondicherry, who has been promoted to the cadre of District Judge (Entry Level) on ad-hoc basis in the Tamil Nadu State Judicial Service and repatriated to her parent service viz., Tamil Nadu State Judicial Service and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi in the High Court's Notification cited above is required to hand over charge of his post to the Additional Sub Judge, Pondicherry, immediately and take charge of the post of Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, immediately, without availing full joining time.

The Additional Sub Judge, Pondicherry is required to hold full additional charge of the post of Principal Sub Judge, Pondicherry, until further orders.

HIGH COURT, MADRAS.  
DATED: 17.12.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL